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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

REGN. NO.OA 487/87.

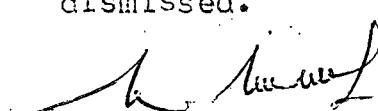
14.9.1987.

Shri Babu Lal & other Vs. U.O.I & Other.

None for the applicants.

Shri P.H. Ramchandani, Sr.counsel for the respondents present.

The learned counsel for the respondents states that the LTC claims of the applicants have been met and has produced letter No.A.20012/5/84-E.II dated 7.9.1987 issued by the Deputy Director (Admn.), Ministry of Planning, Department of Statistics, New Delhi which is placed on record. Presumably because their claims have been met, the applicants are not present. No further orders are necessary and OA No.487/87 is accordingly dismissed.


(Kaushal Kumar)
Member
14.9.1987.


(K. Madhava Reddy)
Chairman
14.9.1987.